

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	P. R. Vandana for Anirudh Krishnan	Counsel for R 5-R 9	Handwritten signature
2.	Deepa M. for Adv. B. Shanaraj	Counsel for R ₁₋₄	Deepa
3.	P. Jayaprakash	Counsel for petitioners	P. Jayaprakash

ORDER

Mr. P. Jayaprakash, Counsel for Petitioner present. Ms. M. Deepa, Counsel for R1 to R4 and Ms. P.R. Vandana, Counsel for R5 to R9 present. Counsel for petitioner had mooted a proposal for purchase of shares. Counsel for respondents prayed time for making submissions in this regard. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

— sd —
(K. Anantha Padmanabha Swamy)
Member (Judicial)